

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice								
S.NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	419	2014	MEERUT	GANGA RAM SHARMA V/S M/S CHETNA WELTARE SOCITY	5,28,000.00	ADD CIVIL JUDGE	831 /19/03/2016
2	FAPL	365	2014	MEERUT	JAGVEER SINGH AND OTHERS VS NARESH PAL	5,25,000	CIVIL JUDGE	832 /19/03/2016
3	FAPL	388	2012	MEERUT	YOGENDRA KUMAR V/S SMT. HUSAN VIRI DEVI	18,00,000	ADD CIVIL JUDGE	833 /19/03/2016
4	FAPL	676	1998	MEERUT	THE VYSYA BANK LIMITED V/S M/S P.S.M STEEL ROLLING MILLS&OTHERS	4,62,000	ADD CIVIL JUDGE	834 /19/03/2016
5	FAPL	335	2014	MEERUT	CANTONMENT BOARD MEERUT CANTT V/S SHRI DINESH KUMAR JAIN	6,00,000	ADD CIVIL JUDGE	835 /19/03/2016
6	FAPL	38	2013	MEERUT	UP FINANCIAL CORPORATION AND OTHERS V/S SMT RAJ RANI	13,00,000	ADD CIVIL JUDGE	836 /19/03/2016
7	FAPL	85	2013	MEERUT	PUNJAB AND SIND BANK V/S SMT. SWARN RANI	10,00,000	ADD CIVIL JUDGE	837 /19/03/2016
8	FAPL	363	2013	MEERUT	MEERUT DEVELOPMENT AUTHORITY V/S DR SANJEEV GOYAL	8,97,674	ADD CIVIL JUDGE	838 /19/03/2016
9	FAPL	727	2014	MEERUT	U.P. POWER CORPORATION LTD. AND OTHERS VS SMT. MANJU AND OTHERS	6,66,000	CIVIL JUDGE	839 /19/03/2016
10	FAPL	846	2014	MEERUT	SMT. SHASHI AGRAWAL VS RAVI BHUSHAN AGRAWAL AND OTHERS	25,00,000	ADD CIVIL JUDGE	840 /19/03/2016
11	FAPL	127	2015	MEERUT	M/S AMAN ENTERPRISES AND OTHERS V/S M/S J.B.R BUILDCON PVT LTD AND OTHERS	10,00,000	CIVIL JUDGE	841 /19/03/2016
12	FAPL	373	2013	MEERUT	JAMNA DAS AND OTHERS V/S RAM JILAL AND OTHERS	18,00,000	CIVIL JUDGE	842 /19/03/2016
13	FAPL	64	2013	MEERUT	ANIL MANGA AND OTHERS V/S CANTONMENT BOARD MEERUT	20,00,000	ADD CIVIL JUDGE	843 /19/03/2016
14	FAPL	159	2013	MEERUT	JAGPAL V/S RANDHIR	5,85,000	ADD CIVIL JUDGE	844 /19/03/2016
15	FAPL	362	2013	MEERUT	RAJEEV MITTAL ALIAS TRILOK RAJ AND OTHERS V/S PRAKASH CHAND AND OTHERS	8,50,000.00	CIVIL JUDGE	845 /19/03/2016
16	FAPL	277	2013	MEERUT	DAS POLYMENT P LTD V/S PUNJAB NATGIONAL BANK	5,49,380	ADD CIVIL JUDGE	846 /19/03/2016
17	FAPL	899	2014	MEERUT	SMT. PREM LATA AND OTHERS VS SMT. SUNITA GOYAL	13,43,522	ADD CIVIL JUDGE	847 /19/03/2016
18	FAPL	896	2012	MEERUT	CANTONMENT BOARD MEERUT V/S SARBAM BINDAL AND OTHERS	10,98,825	ADD CIVIL JUDGE	848 /19/03/2016
19	FAPL	385	2014	MEERUT	MUKUL AND OTHERS VS SMT. USHA SHARMA AND ANOTHER	6,00,000	ADD CIVIL JUDGE	849 /19/03/2016
20	FAPLD	180	2015	MEERUT	CHAND KIRAN VS SMT. SHEELA AND ANOTHER	12,99,640.58	ADD CIVIL JUDGE	850 /19/03/2016
21	FAPL	54	2014	MEERUT	SMT. RASHIM PRASAD VS AJEET PRASAD	10,00,000	CIVIL JUDGE	851 /19/03/2016
22	FAPL	181	2014	MEERUT	ANIL KUMAR AND OTHERS V/S M/S SHANTI FINANCES COLONIZERS.	8,00,000	ADD CIVIL JUDGE	852 /19/03/2016
23	FAPL	345	2015	MEERUT	SMT. SARESH VS RAGHUBAR	1,842.60	ADD CIVIL JUDGE	853 /19/03/2016
24	FAPL	503	2013	MEERUT	MUNDER PAL AND OTHERS V/S M/S REGALAR BUILDERS PVT LTD	10,96,910	ADD CIVIL JUDGE	854 /19/03/2016
25	FAPL	498	2009	MEERUT	ISWAR CHAND V/S JAGDISH PRASAD AND OTHERS	60,000.00	CIVIL JUDGE	855 /19/03/2016
26	FAPLD	115	2012	MEERUT	KHUSHI RAM AND OTHERS V/S PRADEEP AND OTHERS	13,30,144	ADD CIVIL JUDGE	856 /19/03/2016
27	FAPL	130	2013	MEERUT	SMT MADHU GOEL V/S HOUSING COMMISSIONER UP	9,00,000	ADD CIVIL JUDGE	857 /19/03/2016
28	FAPL	477	2014	MEERUT	BALBIR SINGH AND OTHERS VS CANTONMENT BOARD MEERUT CANTT	8,00,000	ADD CIVIL JUDGE	858 /19/03/2016

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29	FAPL	887	2012	MEERUT	PUNJAB AND SIND BANK V/S SMT BALA RANI AND OTHERS	7,77,004.90	ADD CIVIL JUDGE	859 /19/03/2016
30	FAPL	45	2015	MEERUT	SANJEEV KUMAR VS SURENDRA SINGH AND ANOTHER	53,031.50	ADD CIVIL JUDGE	860 /19/03/2016
31	FAPL	44	2015	MEERUT	SANJEEV KUMAR AND OTHERS V/S SURENDRA SINGH AND OTHERS	5,50,000.00	ADD CIVIL JUDGE	861 /19/03/2016
32	FAPL	367	2012	MEERUT	HARSH KUMAR JAIN V/S UNION OF INDIA	10,00,000	ADD CIVIL JUDGE	862 /19/03/2016
33	FAPL	594	2014	MEERUT	SHRI S.S JAIN SABHA AND OTHERS VS SHRI PARAS KUMAR JAIN AND OTHERS	10,00,000	ADD CIVIL JUDGE	863 /19/03/2016
34	FAPL	56	2015	MEERUT	RAJENDRA KUMAR BHATNAGAR AND OTHERS V/S SMT. TARAWATI AND OTHERS	10,00,000	ADD CIVIL JUDGE	864 /19/03/2016
35	FAPL	388	2010	MEERUT	VIPIN KUMAR AND OTHERS V/S DR. WAHID AHMED QURESHI AND OTHERS	15,00,000	ADD CIVIL JUDGE	871 /19/03/2016
36	FAPL	318	2013	MEERUT	HANS KUMAR V/S MADAN GOPAL RASTOGI	6,25,000	ADD CIVIL JUDGE	872 /19/03/2016
37	FAPL	171	2014	MEERUT	SUNDER SINGH V/S SRI BALAJI EDUCATION SOCIETY	10,00,000	U.C.JUDGE	873 /19/03/2016
38	FAPL	315	2015	MEERUT	SMT SARESH V/S RAGHUWAR	6,00,000	ADD CIVIL JUDGE	874 /19/03/2016
39	FAPL	350	2015	MEERUT	AMARPAL V/S SMT URMILA AND OTHERS	5,50,000	ADD CIVIL JUDGE	875 /19/03/2016
40	FAPL	259	2011	MEERUT	SMT SUSHEELA SHARMA AND OTHERS V/S KRISHNA DATT SHARMA	10,00,000	ADD CIVIL JUDGE	876 /19/03/2016
41	FAPL	315	2012	MEERUT	GANGA NAGAR VIKAS SAMITI AND OTHERS V/S STATE OF UP THROUGH CLLECTOR AND OTHERS	10,02,000	ADD CIVIL JUDGE	877 /19/03/2016
42	FAPL	291	2012	MEERUT	TIKAM V/S SUASH CHANDRA	8,00,000	ADD CIVIL JUDGE	878 /19/03/2016
43	FAPL	502	2006	MEERUT	M/S SUBASH TEXTILE PRINTING UDYOG V/S M/S ORIENTAL FIRE AND OTHERS	15,10,000	UPPER CIVIL JUDGE	879 /19/03/2016
44	FAPL	649	1998	MEERUT	UP AVAS EVAM VIKAS PARISHAD VS SURESH CHAND SHARMA AND OTHERS	10,20,000	ADD CIVIL JUDGE	880 /19/03/2016
45	FAPL	467	2007	MEERUT	SMT OM WATI VS CHIRANJEE LAL AND OTHERS	5,65,006	ADD CIVIL JUDGE	881 /19/03/2016
46	FAPL	473	2010	MEERUT	FATEH SINGH AND OTHERS VS MEERUT DEVELOPMENT AUTHORITY	12,00,000	ADD CIVIL JUDGE	882 /19/03/2016
47	FAPL	537	2014	MEERUT	CANTONMENT BOARD MEERUT CANTT V/S RAJESH KUMAR DEWAN AND OTHERS	6,00,000	ADD CIVIL JUDGE	883 /19/03/2016
48	FAPL	751	2014	MEERUT	MOHD. RIZWAN VS ABDUL SALAM KHAN	5,39,000	ADD CIVIL JUDGE	884 /19/03/2016
49	FAPL	317	2013	MEERUT	HANS KUMAR V/S MADAN GOPAL RASTOGI	6,92,666	ADD CIVIL JUDGE	885 /19/03/2016
50	FAPL	590	2006	MEERUT	VIMLA AND OTHERS VS U.P ELECTICITY BOARD AND OTHERS	5,58,000	ADD CIVIL JUDGE	886 /19/03/2016
51	FAPL	353	2015	MEERUT	CANTONMENT BOARD MEERUT CANTT AND OTHERSV/S AJEET MOHAN MITTAL AND OTHERS	10,00,000	CIVIL JUDGE	887 /19/03/2016

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1	FAPL	559	2013	MATHURA	RAJ KUMAR PATHAK VS SMT. SHARDA DEVI AND OTHERS	6,32,700	UPPER CIVIL JUDGE	636 /29.02.16
2	F APL	449	2010	MATHURA	BHEEM SINGH & OTHERS VS NATTHO SINGH	5,50,000	ADD CIVIL JUDGE	637 /29.02.16
3	F APL	688	2012	MATHURA	CHIDDI AND ANOTHER VS SHIV CHARAN AND OTHERS	6,00,000	ADD CIVIL JUDGE	638/29.02.16
4	F APL	265	2011	MATHURA	RAJEEV KUMAR AGARWAL VS NAGAR PALIKA PARISHAD AND OTHERS	5,56,000	CIVIL JUDGE	639/29.02.16
5	F APLD	350	2014	MATHURA	SMT. EXECULIVE ENGINEER EDD AND OTHERS V/S SMT. NIRMALA AND OTHERS	8,00,000	ADD CIVIL JUDGE	640/29.02.16
6	FAPL	664	2014	MATHURA	SHRI KUSH KUMAR AND OTHERS VS STATE OF U.P. AND OTHERS	15,00,000	ADD CIVIL JUDGE	641/29.02.16
7	FAPLD	191	2013	MATHURA	BHAJAN KUTI SEWA SANSTHAN NYAS AND OTHERS VS SARVESHWAR DAS CHELA SHRI YADUNANDAN DAS AND OTHERS	6,00,000	LEARNED CIVIL JUDGE	642/29.02.16
8	FAPL	253	2010	MATHURA	SMT. MAYAVATI VS TEJA AND ANOTHER	10,00,000	CIVIL JUDGE	644/29.02.16
9	F APL	276	2008	MATHURA	UNIONOFINDIATHRUGENERALMANAGERN.C.R.ALLD.ANOTHER VS AGRABEVERAGESCORP.PVT.LTD.THRUSR.EXECUTIVE	11,00,000	CIVIL JUDGE	645/29.02.16
10	FAPL	779	2014	MATHURA	ANIL KUMAR AND OTHERS VS MOTI	7,00,000	ADD CIVIL JUDGE	646/01.03.16
11	FAPL	345	2014	MATHURA	YADRAM VS SHIMBHUDAYAL PANDA AND OTHERS	10,00,000	ADD CIVIL JUDGE	647/01.03.16
12	F APL	165	2011	MATHURA	SARVESHWAR DAS VS STATE OF U.P. AND ANOTHER	6,00,000	ADD CIVIL JUDGE	906/30.03.16
13	F APL	152	2011	MATHURA	COLOUR COATES AND CHEMICAL COMPANY VS U.P. SMALL INDUSTRIES CORPORATION AND OTHERS	15,00,000	ADD CIVIL JUDGE	907/30.03.16

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1	FAPL	68	1996	VARANASI	OM PRAKASH VS MOHAN LAL & OTHER	8,00,000	CIVIL JUDGE	923/31.03.2016
2	FAPL	3	2008	VARANASI	RAM BACHAN YADAV AND OTHERS VS SRI VIJAY KUMAR SETH AND OTHERS	7,00,000	ADD CIVIL JUDGE	924/31.03.2016
3	FAPL	41	2016	VARANASI	LALIT PATHAK VS PANNA LAL AND OTHER	8,00,000	ADD CIVIL JUDGE	925/31.03.2016
4	FAPLD	334	2013	VARANASI	STATE OF U.P. THROUGH COLLECTOR AND OTHER VS RAMAYAN SINGH	6,98,186.88	ADD CIVIL JUDGE	926/31.03.2016
5	FAPL	534	2006	VARANASI	STATE OF U.P. THROUGH COLLECTOR AND OTHERS VS A.K. CONSTRCUTION COMPANY	17,64,454	CIVIL JUDGE	927/31.03.2016
6	FAPLD	92	2014	VARANASI	SANTOSH KUMAR PANDEY VS SMT. PUSHPA AGRAWAL AND OTHERS	8,00,000	ADD CIVIL JUDGE	928/31.03.2016